

CURFEW ORDER UNDER SECTION 144 Cr. P.C.
(No.C&S.3/2009/PT.II/94, Dated Shillong, the 13th April, 2020)

Whereas, in view of the prevailing situation concerning COVID - 19 in the state, country and globally;

Whereas, to put in place preventive and mitigation measures to identify and take more stringent steps so the pandemic of COVID - 19 is contained in East Khasi Hills District and Meghalaya, by way of ensuring observance of strict protocols of the Advisories issued by Government of Meghalaya in the Health & Family Welfare Department;

Now, therefore, I Smti. M. War Nongbri, IAS, District Magistrate, East Khasi Hills District, Shillong in exercise of the powers conferred upon me under section 144 Cr. P.C. read together with Regulation 3 of the Meghalaya Epidemic Diseases, COVID-19 Regulations, 2020 do hereby promulgate **TOTAL CURFEW** in Shillong Agglomeration and adjoining areas with effect from 06:00 AM of the 14th of April, 2020 up to 06:00 AM of the 16th of April, 2020.

AREAS TO BE UNDER CURFEW:

1. Whole of Municipal Area
2. Whole of Cantonment Area
3. All areas under Mawlai Block including Census Towns
4. All areas under Mawpat Block including Census Towns
5. Areas Under Myllem Block from Umshyrpi Bridge upto 7th Mile, Upper Shillong.
6. Madanrting, Mawblei, Laitkor, Nongkseh, Umlyngka, Lawsohtun, Mawdiangdiang, Diengiong, Siejiong.

This Order will **Not** apply to Security Forces, Medical Teams on duty, Police, Armed Forces, Fire & Emergency Service.

Arrangement of Wholesale Traders which are scheduled to open in East Khasi Hills District on the 14th of April, 2020 and arrangement of Wine stores and Bonded Warehouses scheduled to open in East Khasi Hills District w.e.f. 13th to 17th of April 2020 stands cancelled

All Curfew Passes barring essential services and medical emergencies are hereby suspended for the curfew period of 48 (forty eight) hours.

In view of the urgency of the matter this Order has been made ex parte.

Given under my hand and seal this the 13th of April, 2020




(M. War Nongbri, IAS)
District Magistrate,
East Khasi Hills District,
Shillong